

CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c) Information is being collected from the State Governments concerned and will be laid on the table of the House.

#### **Funds for adult education**

4004. SHRI SHIV PRATAP MISHRA; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government monitor the use of funds for adult education in States; and

(b) what steps Government propose to take for their proper utilisation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir. A Statement is attached (*See* below).

(b) Funds are being released in a financial year on the basis of utilisation and actual performance during the previous financial year. Moreover the Centres run under various Adult Education Schemes in all the States and Union Territories are being subjected to periodic and surprise inspections.

#### **Statement**

The National Adult Education Programme (which will now be implemented as National Literacy Mission) is being implemented through the following agencies:

1. Rural Functional Literacy Projects.
2. State Adult Education Projects.
3. Voluntary Agencies (VAS).
4. Mass Programme for Functional Literacy.

Rural Functional Literacy Project is fully funded by the Central Government but administered by the State Governments. State Adult Education Project is funded and implemented by the State Governments.

2. As far voluntary Agencies (VAs) are concerned, there is a central scheme of grant-in-aid to Voluntary Agencies under

which 75 per cent of the administrative expenditure and 100 per cent programme expenditure is being met by the Central Government and the centre-based program, me is being implemented by the agencies themselves.

3. As far as Mass Programme for Functional Literacy (MPFL) is concerned, the Central Government releases funds to the State Resource Centres (SRCs) for production of literacy kits which are supplied free of cost to the student youth, non-student youth and other agencies. Besides, the Central Government also arranges training of the master trainees (NSS, non-NSS and NCC) through the SRCs.

4. The following procedure is being adopted for monitoring of information regarding utilisation of funds in respect of the above categories as below:—

#### **1. RURAL FUNCTIONAL LITERACY PROJECT:—**

Hitherto sanctions under RFLP in favour of receipt were being released in three instalments. Release of second and third instalments was conditional on utilisation of the first and second instalments and receipt of reports from the State Governments to that effect. From 1988-89, the amount under RFLP is being released in two instalments subject to satisfactory utilisation of the amount released in previous years and receipt of utilisation certificates to that effect. From this year, an additional component is being added in respect of performance of adult learners in Adult Education Centres.

#### **2. STATE ADULT EDUCATION PROJECTS:—**

The Planning & Monitoring Unit of the Department of Education, however, is receiving quarterly progress report of expenditure from the State Governments under SAEP.

#### **3. VOLUNTARY AGENCIES: —**

The condition of sanction of funds under the Central Grant-in-Aid Scheme for Voluntary Agencies stipulates that the Voluntary Agencies receiving funds from

the Central Government have to send initially, quarterly and annual progress reports to the State Governments and to the Central Government. After the projects are completed, the agencies are required to submit detailed audited accounts.

**Increase in the amount for maintenance of National Highways**

4005. DR. NARREDDY THULASY REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state

(a) what amount of money is proposed to be allocated per Km. for the maintenance of National Highways;

(b) when was the said rate fixed; and

(c) whether there is any proposal of increasing this rate?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Allocation for maintenance of National Highways is not made on Kilometre basis but on prorata basis depending upon the availability of resources.

(b) and (c) Physical norms of maintenance were fixed in 1968 and these are up-dated from time to time on the basis of price index.

**Extension of Metro Railway, Calcutta**

4006. SHRI SUKOMAL SEN: Will the Minister of RAILWAYS be pleased to state:

(a) when the construction of the stretch of the Metro Railway Calcutta from Shyambazar to Esplanade is going to be completed;

(b) whether Government have any Kscheme of extending Metro Railway from Tollygunge to Garia, if so, what are the details thereof; and

(c) whether Government have received any requests from any quarter for the extension of Metro Railway?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MA. DHAVRA) SCINDIA: (a) By June

1991, subject to the immediate handing over of the remaining 12 plots of land required for the construction of the Metro, by the State Government of West Bengal.

(b) No, Sir.

(c) Yes, Sir.

**Irregularity in flights from Calcutta to Malda and Balurghat**

4007. SHRI SUKOMAL SEN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have received any complaint regarding irregularity and unpunctuality of Vayudoot flights from Calcutta to Malda and Balurghat;

(b) what steps Government are taking to remedy those complaints and regularise the flights; and

(c) whether any new flight is going to be started by Vayudoot in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) No, Sir. No such communication has been received in the past.

(b) Vayudoot services to Malda and Balurghat are temporarily suspended pending repairs to the airfield at Malda which has become unserviceable after the heavy monsoons.

(c) No, Sir.

**Opening of primary schools by Municipal Corporation of Delhi**

4008. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Education Department of the Municipal Corporation of Delhi has prepared a list of localities for opening of primary schools during the academic year 1988-89; and if so, what are the localities included in the list;

(b) whether Vacant Bihar CPWD Complex was included in the said List where no Primary School has so far been opened by MCD despite allotment of two